Mahadik (Maharashtra), Shri P. Wilson (Tamil Nadu) and Shri Sanjeev Arora (Punjab).

Now Shri Pramod Tiwari; demand to include Gauriganj-Chitrakoot Highway under Bharatmala Project.

Demand to include Gauriganj-Chitrakoot highway under Bharatmala project

अमेठी, गौरीगंज से एक रास्ता सीधा प्रतापगढ़ होकर, आलापुर होकर चित्रकूट जाता है, जो अयोध्या और चित्रकूट का सबसे आसान रास्ता होगा। गौरीगंज डिस्ट्रिक्ट हेडक्वार्टर है, इसमें प्रतापगढ़ का एक बड़ा हिस्सा पड़ता है और उसके साथ ही साथ यह चित्रकूट और अयोध्या को जोड़ने वाला सबसे सुगम मार्ग है।

(सभापति महोदय पीटासीन हुए।)

इस संबंध में मैं बहुत ही विनम्रता से आग्रह करना चाहता हूँ कि तकनीकी रूप से यह स्वीकृत भी हो गया है, इसकी सूचना भी मिल गई है, लेकिन इसके बावजूद अभी तक इसकी formal sanction नहीं आई है।

इसलिए मैं आपके माध्यम से अनुरोध करना चाहता हूँ कि इस मार्ग को राष्ट्रीय राजमार्ग घोषित कर दिया जाए, क्योंकि यह तीन राष्ट्रीय राजमार्गों को भी जोड़ेगा। एक तो जगदीशपुर से लेकर प्रतापगढ़ होते हुए जौनपुर की सीमा तक; दूसरा, रायबरेली से लेकर जौनपुर तक के हाईवे को और तीसरा, लखनऊ और इलाहाबाद हाईवे को। इस तरह यह एक बहुत ही महत्वपूर्ण राष्ट्रीय राजमार्ग है। मैं आपके माध्यम से बहुत ही विनम्रता के साथ कहना चाहता हूँ कि इसे राष्ट्रीय राजमार्ग घोषित किया जाए - गौरीगंज से चित्रकूट वाया लालगंज, आलापुर और सैनी। धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Pramod Tiwari: Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Sasmit Patra (Odisha).

REGARDING FEW POINTS RAISED IN THE HOUSE

श्री जयराम रमेश (कर्नाटक): सर, घनश्याम तिवाड़ी जी ने एलओपी के बारे में कुछ आपत्तिजनक बातें कही थीं। एलओपी ने भी इस बात को उठाया था और आपने कहा था कि आप अपनी रूलिंग देंगे। सर, वह रूलिंग क्या है?

श्री सभापतिः सुनिए, बैठिए। माननीय एलओपी, श्रीमान मल्लिकार्जुन खरगे जी और घनश्याम तिवाड़ी जी, दोनों ने मेरे निवेदन को स्वीकार किया, हमने पूरी चर्चा की।

12.00 P.M.

श्री जयराम रमेशः सर, घनश्याम तिवाड़ी जी ने एलओपी के बारे में कुछ आपत्तिजनक बातें कही थीं। एलओपी ने भी इस बात को उठाया था और आपने कहा था कि आप अपनी रूलिंग देंगे। सर, वह रूलिंग क्या है?

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श्री जयराम रमेशः सर, ...(व्यवधान)...

श्री सभापतिः आपको पता नहीं है।

श्री जयराम रमेशः परन्तु उन्होंने सदन में अपमान किया है। ...(व्यवधान)... उन्होंने सदन में अपमान किया है।...(व्यवधान)...

MR. CHAIRMAN: Hon. Members, I take strong exception to what Jairam Rameshji is saying. What I am indicating is that, at my request, Mallikarjun Khadgeji and Ghanshyam Tiwariji, both were good enough to come to my Chamber. I had the occasion to go through each word of that. Hon. Members can go through that. Ghanshyam Tiwariji had appreciated the Leader of the Opposition to a very high level and Mallikarjun Khargeji, ...(Interruptions)... We have regard for you. He has raised it! I hope, he has not raised it. Again, we will interact. Now, Question hour. ...(Interruptions)... No, no. ...(Interruptions)... Okay. ...(Interruptions)... One minute, Leader of the House. ...(Interruptions)... And, before that, one thing. Even after that meeting, I myself read every word of it. And, then I found that there was nothing objectionable. I had also pleaded with the Leader of the Opposition that if he finds something objectionable, he may indicate please.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): No, Sir, I have not seen that because you told....(Interruptions)...

MR. CHAIRMAN: I have seen.

SHRI MALLIKARJUN KHARGE: You told that you will go through the records that if anything is there, you will come back.

MR. CHAIRMAN: Yes.

SHRI MALLIAKARJUN KHARGE: I even told Ghanshyam ji, it is better that the same things, what you have explained to me in Chamber, you say in the House...

MR. CHAIRMAN: I will do that.

SHRI MALLIKARJUN KHARGE: So that everybody knows.

MR. CHAIRMAN: Actually, Ghanshyamji has raised the status of Mallikarjun Khargeji to a level of a God. That is what he has said and that is what he has spoken. And that is what I have seen. I am indeed grateful to the Leader of the Opposition, Mallikarjun Khargeji and Ghanshyam Tiwariji. Both of them are hon. Members, one with experience of more than five decades, the other with experience of more than four decades. But I am trying to put the House in order. Why a Member of this side, without making a reference, without getting permission of the LoP should...

SHRI JAIRAM RAMESH: Sir, I have the permission of the Chair.

MR. CHAIRMAN: The Chair has not given you permission.

SHRI JAIRAM RAMESH: You have allowed me to speak.

MR. CHAIRMAN: No, I thought you were supporting Pramod Tiwariji on that rail link. So, I thought you are associating yourself. And, I thought it is a good thing. If a Member associates with someone, I encourage it. Can you in any case... ... (Interruptions)... Pramodji, all you are saying is that Ghanshyamji praised Mallikarjun Khargeji to a very high level that he should again praise him! He should again do it! ... (Interruptions)... This is not done. Hon. Members, I give quietus to

this discussion, with compliments to Ghanshyam Tiwariji for using parliamentary language, respecting the Leader of the Opposition in the highest of traditions and expressing to me that he is prepared to apologize if he has transgressed in any manner. I have read it carefully. Not only was there any transgression by Shri Ghansham Tiwari but he has embellished the well-deserved reputation of Shri Mallikarjun Kharge. Therefore, if a Member of this House, with about four decades of parliamentary experience, praises another Member with five decades of experience, it is a joyous moment for us; thus giving quietus to the issue. I need not come back to the House on this issue. Question Hour. ... (Interruptions)...

SHRI JAIRAM RAMESH: What is this, Sir?

MR. CHAIRMAN: Apology for what?

SHRI JAIRAM RAMESH: You said that he has apologized.

MR. CHAIRMAN: He has not. ...(Interruptions)... Absolutely not. People do not apologise when they praise. If I praise the Leader of the House, if I express gratitude to the senior leadership... Ghanshyam Tiwariji has praised Shri Mallikarjun Khargeji. Would any Member of this House, including Pramod Tiwariji, point out a single word from the address of Ghanshyam Tiwariji to which exception can be taken; any word, any word? ...(Interruptions)...

No, I will not give floor to you; otherwise, there will be disturbance.

श्री प्रमोद तिवारी (राजस्थान): सर, उन्होंने एलओपी का जिक्र करके जो कहा था, मैं उसे दोहराना नहीं चाहता हूँ, परंतु इतना जरूर कहना चाहता हूँ कि उनकी जो टोन थी, जिस ढंग से उन्होंने कहा था और जो शब्द कहे थे.....(व्यवधान)...

MR. CHAIRMAN: Please, no disturbance, we are discussing something.

श्री प्रमोद तिवारी: सर, उन्होंने जिस ढंग से कहा था और जो शब्द कहे थे, वह निःसंदेह एलओपी ऑफिस का जो डेकोरम होता है, उसके मद्देनजर उचित नहीं था। टोन और वर्ड, दोनों के संदर्भ में मैं कह रहा हूँ कि वह उचित नहीं था।

श्री सभापतिः सुनिए, मैं बताता हूँ।

श्री प्रमोद तिवारी: सर, यह लिख कर दे भी दिया गया था।

श्री सभापतिः प्रमोद जी, घनश्याम तिवाड़ी जी was speaking in Sanskrit. Now, Sanskrit is a language that requires some kind of orientation. Since, you were not present here, you are not.....(Interruptions)... Hon. Members, I will come to one issue....(Interruptions)... Mr. Jairam Ramesh, I am not giving floor to you....(Interruptions)... No, nothing will go on record....(Interruptions)... Again, you are.....(Interruptions)... Mr. Jairam Ramesh, I am about to name you....(Interruptions)... Take your seat Rajeevji. Yes, Ajay Makanji, do you want to say something?

श्री अजय माकन (कर्नाटक): सर, मैं यह इसलिए कह रहा हूँ, क्योंकि यह बात लीडर ऑफ दि अपोज़िशन के साथ हुई है और यह सब लोगों के सामने हुई है। वे उसके बारे में आपके संज्ञान में ला रहे हैं, इसलिए आप उनको नेम कर देंगे!

श्री सभापतिः नहीं, नहीं, अजय माकन जी। ...(व्यवधान)...

श्री अजय माकनः सर, मैं हाथ जोड़ कर कहता हूँ, आप कभी कहते हैं कि आप हँस क्यों रहे हैं? आप कहते हैं कि आप मुस्कुरा क्यों रहे हैं, आप बैठे क्यों हुए हैं?

श्री सभापतिः सुनिए, सुनिए।

श्री अजय माकनः सर, प्लीज़, ऐसा मत कीजिए।...(व्यवधान)...

श्री सभापतिः अजय माकन जी, कृपया सुनिए। ...(व्यवधान)... राजीव जी, कृपया आप बैठिए। ...(व्यवधान)...

श्री राजीव शुक्रा (छत्तीसगढ़)ः सर ...(व्यवधान)...

श्री सभापतिः राजीव जी, कृपया आप बैठिए। ...(व्यवधान)... नहीं, नहीं, सुनिए। ...(व्यवधान)... Rajeevji, take your seat. ...(Interruptions)... Take your seat, ...(Interruptions)... Nothing is going on record, now take your seat. Hon. Members, would any hon. Member of the House please point out to me? Read from the text what Ghanshyamji said. Would any Member of the House say so? How can a Member of this House take the floor without telling me that he takes exception to this part of Ghanshyamji's statement? I can understand. My perception may be different. Mallikarjunji's perception may be different. A Member rises; he does not know what he is saying. ...(Interruptions)...

SHRI JAIRAM RAMESH: *

MR. CHAIRMAN: I have not allowed you now, Jairamji. I will appeal to the senior leadership. Nothing is going on record. ...(Interruptions)... Take your seat. ...(Interruptions)... Take your seat. Nothing is going on record. I request the senior members of Congress party, the hon. Member, totally ignorant of what was spoken,... ...(Interruptions)... Can someone ask him to keep quiet? ...(Interruptions)... Can you ask him to keep quiet first? ...(Interruptions)... Can the Leader of the Opposition ask their Member to keep quiet? ...(Interruptions)... No, nothing. Now, Question Hour.(Interruptions)... No, no, no, Sir, ...(Interruptions)... we cannot have a running discussion on this.

Give me in writing, if there is an issue. ... (Interruptions)... Nothing, absolutely nothing. ... (Interruptions)... Question Hour; Question No. 196...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): *

MR. CHAIRMAN: Please, nothing ...(Interruptions)... Because I have not given permission, ...(Interruptions)... Nothing is going on record. ...(Interruptions)... It will be only if I give permission It will not. ...(Interruptions)...

श्री मुकुल बालकृष्ण वासनिक (राजस्थान): सभापति महोदय, ...(व्यवधान)...

श्री सभापतिः क्यों? ...(व्यवधान)... ज्यादा नहीं करनी चाहिए। ...(व्यवधान)...एक बार कर दी, फिर खत्म होनी चाहिए। ...(व्यवधान)... Please take your seat. ...(Interruptions)... Let us proceed with the Question Hour. ...(Interruptions)... Only Mr. Tiruchi Siva will speak, no one else. ...(Interruptions)...Yes, Mr. Tiruchi Siva.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I have a small observation to make. ... (Interruptions)...

MR. CHAIRMAN: What is your observation, Mr. Tiruchi Siva?

SHRI TIRUCHI SIVA: Sir, firstly, kindly, whenever the hon. Leader of the Opposition gets up, give him the floor and listen to what he wants to say. That is my first

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^{*} Not Recorded.

request...(Interruptions)... Secondly, as Mr. Pramod Tiwari said — this I inferred from interpretation of Hindi — I recall that one day Mr. Chidambaram asked you, 'How rule 267 notice was preceded by another motion? How can you do that?' And, you were agitated. You said, 'How can you ask? How can you do that?' Sir, I told then, it is not 'How can you do that?' It is 'How you can do that?' It is only the tone that matters. When something happens, the same will also apply to the hon. LoP.

SHRI IMRAN PRATAPGARHI (Maharashtra): May I say something, Sir?

MR. CHAIRMAN: Hon. Members, Smt. Jaya Amitabh Bachchan is the last speaker on this point. Please, Madam.

श्रीमती जया अमिताभ बद्यन (उत्तर प्रदेश)ः सर, मैं जया अमिताभ बच्चन यह बोलना चाहती हूँ कि मैं कलाकार हूँ, body language समझती हूँ, expression समझती हूँ। सर, मुझे माफ कीजिएगा, मगर आपका tone जो है, is not acceptable. We are colleagues, Sir. You may be sitting on the Chair. ... (Interruptions)...

MR. CHAIRMAN: Jayaji, take your seat. ... (Interruptions)... Take your seat. ...(Interruptions)... One minute. ...(Interruptions)... Hon. Members, no. बैटिए, बैटिए। ...(व्यवधान)...। know how to deal with it. ...(Interruptions)... Jayaji, you have earned a great reputation. You know, an actor is subject to the director. ...(Interruptions)... You have not seen what I see from here. ...(Interruptions)... I don't want to repeat; I don't want schooling. I am a person who has gone out of the way and you say, 'My tone!' ... (Interruptions)... No, no. Sit down. ...(Interruptions)... No. You don't have the floor now. ...(Interruptions)... No, enough of it. You cannot have it. ... (Interruptions)... You may be anybody. You may be a celebrity. ...(Interruptions)... You have to understand the decorum. ...(Interruptions)...No; nothing doing(Interruptions)... Nothing. ...(Interruptions)... No, no. Not at all. ...(Interruptions)... I will not bear it. ...(Interruptions)... Please sit down. Please take your seats. ...(Interruptions)... No, no. Never carry an impression that only you build reputation. We come here to build reputation. We live up to reputation. ...(Interruptions)... Nothing doing. ...(Interruptions)... No. ...(Interruptions)... Question No. 196, Ms. Sushmita Dev. ...(Interruptions)...

SHRIMATI SUSHMITA DEV (West Bengal): Sir, she is a Member of Parliament. ...(Interruptions)...How can you call her a celebrity, Sir? ...(Interruptions)...She is a senior Member of Parliament. ...(Interruptions)...

MR. CHAIRMAN: Okay. And, has the senior Member of Parliament got a licence? ...(Interruptions)... Nothing is going on record. ...(Interruptions)... Has a senior Member of Parliament got a licence to run down the reputation of the Chair? ...(Interruptions)... To question the tone and tenor! ...(Interruptions)... Yes; I have to be in a reaction mode to take care of the situation. ...(Interruptions)... I have the highest respect. But, to make it a habit to say, my tone, my language and my temper.....(Interruptions)... I don't go by the script of others....(Interruptions)...

I have my own script. ...(Interruptions)... I am not operated by anyone else. ...(Interruptions)... Nothing will happen, Khargeji. ...(Interruptions)... Thinking has to be from within. ...(Interruptions)... Nothing will happen. ...(Interruptions)... No, Jayaji, take your seat. ...(Interruptions)... Jayaji, take your seat. ...(Interruptions)... It is misconduct. ...(Interruptions)... It is misconduct. ...(Interruptions)... I know you want to destabilise the entire nation. ...(Interruptions)... Yes, you are out to create chaos in the House. ...(Interruptions)... Nothing else is going on record. ...(Interruptions)... I shall not be a party to this House being converted, Mr. Kharge, as an epicentre of disturbance. ...(Interruptions)... You are determined to have your way at the cost of the Constitution. ...(Interruptions)... It is lack of decorum and disrespect to democracy; disrespect to the Constitution.

(At this stage, some hon. Members left the Chamber.)

They are walking away from their obligations. They are walking away from their duty. Hon. Members, they don't want to participate. They know only how to create chaos. I am surprised! The nation is a priority. The nation is always first.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, what a sad day! 9th August, 1942 — call of Mahatma Gandhi 'Quit India', and this House paid tribute to the martyrs because we got freedom. They are quitting Parliament. They are quitting their duty. They are quitting the road to Constitution. They are showing their back, not to the Chair or to